

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-04-2024 AT 10:30 AM**

CP(IB) No.673/7/HDB/2019

AND

**IA (IBC) 1022 & 1753/2023, IA (IBC) 583/2024 in IA (IBC) 1753/2023 in IA (IBC)
197/2022, IA(IBC) 647/2024 in CP(IB) No.673/7/HDB/2019**

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bank of India

...Financial Creditor

AND

ECI Infra Towers Company Pvt Ltd
(Corporate Guarantor of ECI Engineering &
Construction Co.Ltd)

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ms Kalpana, Liquidator present through Video Conference.

IA (IBC) 1022/2023

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference.

Learned Counsel Mr Praveen Jain, for respondent present through Video Conference.

Memo filed by the liquidator stating that necessary clarification has been given in the memo. Heard. **For orders on 10.05.2024.**

IA (IBC) 1753/2023

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference.

Learned Counsel Mr Praveen Jain, for respondent present through Video Conference.

Memo filed by the liquidator stating that necessary clarification has been given in the memo. Heard. **For orders on 10.05.2024.**

IA (IBC) 583/2024 in IA (IBC 1753/2023 in IA (IBC) 197/2022

Learned Counsel Mr Praveen Jain, for applicant present through Video Conference.

Heard. For orders on 10.05.2024.

IA(IBC) 647/2024

Learned Counsel Smt Mummaneni Vazra Laxmi, for applicant present through Video Conference.

This is an application filed by liquidator seeking for extension of liquidation period which is coming to an end by 30.03.2024 and the further process of taking steps for filing final report and extension of liquidation period by 90 days is sought. Considering the facts and circumstances and in the interest extension of liquidation period is allowed effective from 31.03.2024.

Accordingly, this application is allowed and disposed of and with a direction to complete the same within the prescribed period. No further extension will be allowed.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)